

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1170/2017

MALTI TRIPATHI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH
WITH
SLP(Crl) No. 5628/2017 (II)

Respondent(s)

Date : 08-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ashutosh Kumar Mishra, Adv.
Mr. Rajat Bhardwaj, AOR
Ms. Isha Garg, Adv.
Ms. Rajkumari Banju, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR
Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Harish Pandey, AOR
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent (common in both the matters) has not filed counter affidavit, despite last and final opportunity having been granted. Further opportunity is declined.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
8.2.2018

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